

Ref.IRDAI/HR/PER/2i9 /08/2021

5th August, 2021

OFFICE ORDER

In pursuant to the Section (4)(2), Chapter II, of the Right to Information Act, 2005, and OM No.1/6/2011-IR dated 5th November, 2019, Shri Prabhat Kumar Maiti, General Manager, is designated as Nodal Officer for ensuring compliance with proactive disclosure guidelines of the Act.

Meena Kumari)

Chief General Manager (Gen)

Copy to:

- 1. Chairperson's Secretariat
- 2. All Members
- 3. IT Department to place on intranet
- 4. RTI Cell